

(c) The Food Corporation of India has taken a number of steps to reduce losses on account of storage and transit shortages. Some of the important measures taken in this regard are:

- (i) Strict enforcement of quality specifications relating to moisture during procurement of foodgrains;
- (ii) Reduction in the quantum of foodgrains filled in each bag;
- (iii) Installation of weigh-bridges in depots having capacity of 5000 tonnes or more;
- (iv) Minimising the use of open wagons;
- (v) Administrative measures such as tightening of security at depots, intensifying surprise checks, ensuring regular stock verifications etc.
- (vi) Augmentation of covered storage capacity;
- (vii) Introduction of machine stitching of bags.

Stopping the Use of TUDs

3405. SHRI M.M. PALLAM RAJU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to stop the use of IUDs (Intra Uterine Devices) in family planning operations for women since they are known to cause internal bleeding in a number of cases; and

(b) if so, by when?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) No, Sir.

(b) Does not arise.

Telugu-Gunga Project

3406. SHRI M.G. SEKHAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the estimated cost of the Telugu Ganga Project; and

(b) the share of Tamil Nadu, Andhra Pradesh and Union Government to the cost of the project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Rs. 834.49 crores at 1985-86 price level.

(b) Tamil Nadu's share in the cost of the project is Rs. 228.62 crores and balance Rs. 605.87 crores is to be borne by Andhra Pradesh.

Exemption of Khadi and Village Industries Institutions from Labour Laws

3407. SHRI VASANT SATHE: Will the Minister of LABOUR be pleased to state:

(a) whether the Khadi Mission has submitted a memorandum to Government seeking inter-alia exemption from Labour Laws and to stop prosecution of the Khadi and Village Industries Institutions pending decision to be taken on the report of the Karnail Singh Committee;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government on the issue?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). The Khadi and Village Industries Commission had sent a letter to the former Deputy Labour Minister requesting for grant